

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar

Subject: Creation of 14 posts of Accounts Officers in the Sub-Ordinate Courts of Union Territory of Jammu and Kashmir.

Reference: U.O. No.GAD-CORD/241/2022 dated 12.12.2022 from the General Administration Department.

Government Order No. 11761- JK(LD) of 2022.
Dated. 13- 12- 2022.

Sanction is hereby accorded to the creation of 14(Fourteen) posts of Accounts Officers in the Pay Level 8 (47600-151100) in the Court of Principal District and Sessions Judge Poonch, Rajouri, Bhaderwah, Kishtwar, Reasi, Samba, Ramban, Baramulla, Ganderbal, Pulwama, Kupwara, Shopian, Kulgam and Bandipora of Union Territory of Jammu and Kashmir, subject to the following conditions:

- (i) The posts shall carry same qualification and criteria as is applicable to the posts of Accounts Officers borne on the Jammu and Kashmir Accounts (Gazetted) Service; and
- (ii) High Court of Jammu and Kashmir and Ladakh shall amend the relevant recruitment rules accordingly.

This issues with the concurrence of the Finance department conveyed vide U.O. No. FD-Code/106/2021-03 Part(1)-952 dated 30.09.2022.

Achal

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 13-12-2022.

No. Law-Jud/57/2022-10.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

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4. Secretary to Government, General Administration Department. This is with reference to his U.O. No. GAD-CORD/241/2022 dated 12.12.2022.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu. This is with reference to his letter No. 12067 of 2022/RG/NG dated 06.04.2022.
6. Director, Archeology, Archives and Museums, J&K, Jammu.
7. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
8. Incharge Website Section.
9. Government Order File.
10. Concerned File.

Ashish Gupta
13.12.22

(Ashish Gupta)

Additional Secretary to Government

U. G. G. G.
13-12-2022.